

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:387
ANSWERED ON:25.02.2015
BRIBERY NEXUS
Venkatesh Babu Shri T.G.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the CBI has busted a bribery nexus involving income tax officials, chartered accountants and businessmen as reported in the media;
- (b) if so, the details thereof;
- (c) whether any steps have been taken to nab the culprits and taken action against them; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a) & (b): Central Bureau of Investigation (CBI) has registered 2 Regular Cases (RCs) and 2 Preliminary Enquiries (PEs) in this regard during the year 2014. Further, 1 RC No. 1/2015 was registered during the year 2015 in which Income Tax officials, Chartered Accountants and Businessmen are involved which was recently reported in the media.

(c) & (d): The matter in RC No. 1/2015, as mentioned above, is under investigation and after completion of investigation, the action will be taken in accordance with law. Government does not interfere with the investigation of cases by the CBI.